

The problem is not acute in other States and Union Territories.

The number of wild and stray cattle rounded up in the States of Punjab and Jammu and Kashmir and the Union Territory of Delhi since the inception of the Scheme is given below in respect of the period for which information is available:—

State	No.	Period
Punjab	150	1958-59
Jammu & Kashmir	492	1957-58 and up to 31st October 1958.
Delhi	40,854	From 1956-57 and upto 31st December 1958.

Purchase of Railway Sleepers from Karrai

2054. { Shri A. K. Gopalan:
Shri Warrior:
Shri Kodiyann:

Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation from workers of the Public Works Department, Kozikode, regarding purchase of railway sleepers from Karrai;

(b) if so, whether Government have taken any steps to purchase sleepers from that area before this financial year ends; and

(c) any scheme to purchase in the next budget year?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir

(b) and (c). The question of purchasing some more sleepers is under consideration of the Southern Railway

Sleepers from trade are normally purchased through open tenders according to the requirements of the Railways from time to time and according to treatment capacity of sleeper Treatment Plants

Rail Link between Assam and Sabroom

2055. Shrimati Ila Palchoudhuri: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Tripura Railway Initiation Committee have recently submitted a memorandum for construction of a new railway line from the Assam border to Sabroom in Tripura; and

(b) if so, the reactions of the Government of India to the proposal for construction of the new line?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) Attention of the hon. Member is invited to the Railway Minister's announcement in the Lok Sabha on 3rd March, 1959 about the extension of a line to Tripura from Patharkandi to Dharamnagar while replying to the Debate on the Railway Budget for 1959-60

अनुसूचित जातियों के लिये संरक्षण

२०५६. स्वामी राजानन्द शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) भारतीय रेलों में सहायक इजीनियरों (सिविल) की रिक्तियों में से, जिन के लिये अप्रैल, १९५७ में संघ लोक सेवा आयोग द्वारा आवेदन-पत्र मागे गये थे, कितने वद अनुसूचित जातियों के लिये सुरक्षित रखे गये थे ,

(ख) अनुसूचित जाति के उम्मीदवारों ने कितने आवेदन-पत्र प्राप्त हुए ;

(ग) कितने उम्मीदवारों को साक्षात् परीक्षा के लिये बुलाया गया ;

(घ) अनुसूचित जाति के कितने उम्मीदवारों को चुना गया ; और

(ङ) यदि अनुसूचित जाति का कोई उम्मीदवार नहीं चुना गया, तो इस का क्या कारण है ?

रेलवे उपरंत्री (श्री राजबहादुर बा) :
(क) ८ ।

(ख) ४७ ।

(ग) ७६० (जिन में ३७ उन्नीसवार अनुसूचित जातियों के थे) ।

(घ) ४ ।

(ङ) खाल नहीं उठता ।

बारबंकी स्टेशन पर दुर्घटनायें

०३७. स्वामी राजानन्द झाखी . क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में बारबंकी स्टेशन पर कितनी दुर्घटनायें हुईं , और

(ख) उन के क्या कारण थे ?

रेलवे उपरंत्री (श्री सें० जे० राम-स्वामी) (क) पिछले तीन साल में गाड़ियों के साथ छ दुर्घटनायें हुईं , एक १९५६ में, जो १९५७ में और तीन १९५८ में ।

(ख) पांच दुर्घटनाएँ रेल कर्मचारियों की गलती से हुईं और एक यात्रिक उपस्कर में सराबी के कारण ।

Foodgrains

2955. { Shri Ignace Beck:
Shri S. C. Godsora:

Will the Minister of Food and Agriculture be pleased to state the quantity of foodgrains proposed to be procured by the Centre either by levy or purchase in different States during the year 1959?

The Minister of Food and Agriculture (Shri A. F. Jain): No targets as such have been fixed by the Central Government, but the object is to purchase in the State of Andhra Pradesh as much as possible out of the net surplus of the Southern Rice Zone and, in the States of Madhya Pradesh, Orissa and Punjab, as large a quan-

tity of rice as possible out of the surplus of these States.

No decision has yet been taken in regard to the purchase of other foodgrains

Buckingham Canal

2956. Shri T. B. Vittal Rao: Will the Minister of Transport and Communications be pleased to state:

(a) the total quantity of goods transported by Buckingham Canal during the years 1956, 1957 and 1958 year-wise;

(b) the value of the goods transported year-wise; and

(c) whether any difficulties were experienced in transporting the above-cargo?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information is being collected and will be laid on the Table of the Sabha on receipt

Scheduled Castes and Scheduled Tribes in Air Corporations

2957. Shri B. K. Gatkwad: Will the Minister of Transport and Communications be pleased to state the number of posts reserved for Scheduled Castes and Scheduled Tribes and filled in each category in the various Departments of the Indian Airlines and Air India International Corporations since 1st August, 1953?

The Deputy Minister of Civil Aviation (Shri Mohindulla): The Air Corporations Act, 1953 (27 of 1953) does not provide fixing of a percentage for Scheduled Castes and Scheduled Tribes in the services of the Indian Airlines Corporation and Air India International. It was, however, recommended to the Corporations that in respect of non-technical posts and posts of unskilled labour the Corporations should make their best effort to recruit as many numbers of Scheduled Castes and Tribes as possible keeping in mind the Government's